

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

**Statement of registered Appeal's / Application's between 01/12/2015 to 31/12/2015.**

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	ST/Others /11029/2015 -in- ST/205/2008-DB	06/11/2015	Alphacone Containers Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/291-292/VAPI/2008 Dated : 30/09/2008
2	E/Early Hearing /11030/2015 -in- E/333/2012-DB	04/12/2015	Sunland Metal Recycling Industries -Vs- C.C.E. & S.T.-Vapi	OIO-01/MP/VAPI/2012 Dated : 23/01/2012
3	E/Early Hearing /11031/2015 -in- E/334/2012-DB	04/12/2015	Surendra P Kachhara -Vs- C.C.E. & S.T.-Vapi	OIO-01/MP/VAPI/2012 Dated : 23/01/2012
4	E/MA(EXTN) /11032/2015 -in- E/11205/2014-DB	04/12/2015	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-046-47-13-14 Dated : 16/12/2013
5	ST/MA(EXTN) /11033/2015 -in- ST/12716/2014-DB	04/12/2015	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-070-14-15 Dated : 16/06/2014
6	ST/CROSS /11034/2015 -in- ST/11724/2015-DB	02/12/2015	C.C.E. & S.T.-Surat-i -Vs- Govindbhai S Patel & Others	OIA-CCESA-VAD-APP-II-/SSP-28-31/2015-16 Dated : 30/07/2015
7	ST/CROSS /11035/2015 -in- ST/11725/2015-DB	02/12/2015	C.C.E. & S.T.-Surat-i -Vs- Govindbhai S Patel & Others	OIA-CCESA-VAD-APP-II-/SSP-28-31/2015-16 Dated : 30/07/2015
8	ST/CROSS /11036/2015 -in-	02/12/2015	C.C.E. & S.T.-Surat-i -Vs- Kokilaben Govindbhai Patel	OIA-CCESA-VAD-APP-II-/SSP-28-31/2015-16 Dated : 30/07/2015

	ST/11726/2015-DB		& Others	
9	ST/CROSS /11037/2015 -in- ST/11727/2015-DB	02/12/2015	C.C.E. & S.T.-Pune-iii -Vs- Kokilaben Govindbhai Patel & Others	<b>OIA-CCESA-VAD-APP-II-/SSP-28-31/2015-16</b> Dated : 30/07/2015
10	ST/CROSS /11038/2015 -in- ST/11591/2015-DB	02/12/2015	C.C.E. & S.T.-Surat-ii -Vs- Narayan Automobiles	<b>OIA-CCESA-VAD-APP-II-/SSP-26/2015-16</b> Dated : 30/07/2015
11	E/Stay /11039/2015 -in- E/11979/2015-DB	04/12/2015	Gujarat Apollo Industries Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-005-15-16</b> Dated : 18/08/2015
12	E/MA(EXTN) /11040/2015 -in- E/720/2011-DB	07/12/2015	Castrol India Ltd -Vs- C.C.E. & S.T.-Vapi	<b>OIO-04-05/MP/VAPI/2011</b> Dated : 28/02/2011
13	E/Early Hearing /11041/2015 -in- E/404/2010-DB	07/12/2015	Goran Pharma Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-59/2009-BVR-/HKJ/COMMR-A-/AHD</b> Dated : 29/12/2009
14	C/ROA /11042/2015 -in- C/10/2007-DB	08/12/2015	Swagat Synthetics -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-24/MP/2006</b> Dated : 30/11/2006
15	C/ROA /11043/2015 -in- C/11/2007-DB	08/12/2015	Manikumar Jayantilal Jain -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-24/MP/2006</b> Dated : 30/11/2006
16	E/ROA /11044/2015 -in- E/586/2007-DB	29/10/2015	Vandevi Texturisers (p) Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-RS/94-98/SRT-II/07</b> Dated : 26/02/2007
17	E/ROA /11045/2015 -in- E/587/2007-DB	29/10/2015	Sanjay Agarwal -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-RS/94-98/SRT-II/07</b> Dated : 26/02/2007
18	C/Early Hearing /11046/2015 -in- C/11517/2015-DB	09/12/2015	Vency Creation -Vs- C.C.-Ahmedabad	<b>OIA-AHM-CUSTM-000-APP-028-15-16</b> Dated : 07/05/2015

19	ST/ROA /11047/2015 -in- ST/11287/2014-DB	09/12/2015	Darshan Enterprise -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-591-2013-14</b> Dated : 31/12/2013
20	C/COD /11048/2015 -in- C/12018/2015-DB	10/11/2015	Plastene India Ltd -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-47-14-15</b> Dated : 30/03/2015
21	ST/ROA /11049/2015 -in- ST/11619/2015-DB	10/12/2015	Neesa Leisure Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-028-14-15</b> Dated : 19/01/2015
22	E/ROM /11050/2015 -in- E/260/2012-SM	10/12/2015	Renu Engineering Industries -Vs- C.C.E. & S.T.-Daman	<b>OIA-CS/238/DMN/VALSAD/2011-12</b> Dated : 16/03/2012
23	E/ROM /11051/2015 -in- E/10425/2013-DB	10/12/2015	Messrs Madhu Silica Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIO-1/BVR/COMMISSIONER/2013</b> Dated : 08/01/2013
24	ST/COD /11052/2015 -in- ST/12028/2015-DB	09/12/2015	Pal Engineering Works -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-64-14-15</b> Dated : 19/02/2015
25	ST/CROSS /11053/2015 -in- ST/11638/2015-SM	10/12/2015	C.C.E. & S.T.-Surat-i -Vs- Sai Enterprise	<b>OIA-CCESA-VAD-APP-II-/SSP-014/2015-16</b> Dated : 16/07/2015
26	C/COD /11054/2015 -in- C/12037/2015-DB	14/10/2015	Diamond Industries Sbd -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-001-14-15</b> Dated : 10/04/2015
27	E/MA(EXTN) /11055/2015 -in- E/12174/2014-DB	11/12/2015	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-031-13-14</b> Dated : 27/02/2014
28	E/MA(EXTN) /11056/2015 -in- E/12175/2014-DB	11/12/2015	Vinayak Shirodkar -Vs- C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-031-13-14</b> Dated : 27/02/2014
29	E/ROM	14/12/2015	Wellknown Polyester Ltd	<b>OIO-DMN-EXCUS-000-COM-0039-</b>

	/11057/2015 <b>-in-</b> E/10898/2015-DB	5	<b>-Vs-</b> C.C.E. & S.T.-Daman	14-15 Dated : 19/02/2015
30	E/Early Hearing /11058/2015 <b>-in-</b> E/10847/2015-DB	14/12/2015	Guru Synthetics P Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-0033-14-15</b> Dated : 21/01/2015
31	C/Early Hearing /11059/2015 <b>-in-</b> C/10848/2015-DB	14/12/2015	Guru Synthetics P Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-0033-14-15</b> Dated : 21/01/2015
32	E/ROM /11060/2015 <b>-in-</b> E/10899/2015-DB	14/12/2015	Wellknown Polyester Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-0040-14-15</b> Dated : 19/02/2015
33	E/COD /11061/2015 <b>-in-</b> E/12040/2015-DB	10/11/2015	Rashmi Anand <b>-Vs-</b> C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-037-14-15</b> Dated : 12/06/2015
34	E/COD /11062/2015 <b>-in-</b> E/12041/2015-DB	10/11/2015	S P Kalsi <b>-Vs-</b> C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-037-14-15</b> Dated : 12/06/2015
35	ST/COD /11063/2015 <b>-in-</b> ST/12044/2015-DB	14/12/2015	Ssb Facility Management Service Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-SUR-EXCUS-001-COM-013-15-16</b> Dated : 30/07/2015
36	ST/COD /11064/2015 <b>-in-</b> ST/12045/2015-DB	14/12/2015	Ssb Facility Management Service Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-SUR-EXCUS-001-COM-013-15-16</b> Dated : 30/07/2015
37	E/ROA /11065/2015 <b>-in-</b> E/1347/2010-DB	15/12/2015	Bakul Chemicals Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIO-07-BRC-I-MP-2010</b> Dated : 31/03/2010
38	ST/CROSS /11067/2015 <b>-in-</b> ST/13051/2014-DB	30/04/2015	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Parthiv Patel	<b>OIA-AHM-SVTAX-000-APP-008-14-15</b> Dated : 21/04/2014
39	ST/COD /11069/2015	02/11/2015	Pioneer Expert Services <b>-Vs-</b>	<b>OIA-SUR-EXCUS-002-APP-125-14-15</b>

	<b>-in-</b> ST/12048/2015-DB		C.C.E. & S.T.-Surat-ii	Dated : 13/10/2014
40	ST/CROSS /11070/2015 <b>-in-</b> ST/11728/2015-DB	18/12/2015	C.C.E. & S.T.-Surat-i <b>-Vs-</b> Chandrakant M Gaikwad	<b>OIA-CCESA/VAD-APP-II/SSP-27/2015-16</b> Dated : 30/07/2015
41	C/MA(EXTN) /11071/2015 <b>-in-</b> C/69/2012-DB	18/12/2015	Aries Dyechem Industries <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-04/COMMR/2012</b> Dated : 16/04/2012
42	C/Early Hearing /11072/2015 <b>-in-</b> C/246/2012-DB	18/12/2015	Idmc Ltd <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-07/COMMR/ICD-AHMEDABAD/JNPT/2012</b> Dated : 31/07/2012
43	E/ROA /11073/2015 <b>-in-</b> E/97/2008-SM	18/12/2015	C.C.E.-Ahmedabad-ii <b>-Vs-</b> Paras Steel Industries	<b>OIA-157-158/2007-AHD-II-CE/RAJU/COMMR-A-</b> Dated : 01/11/2007
44	E/ROA /11074/2015 <b>-in-</b> E/97/2008-SM	18/12/2015	C.C.E.-Ahmedabad-ii <b>-Vs-</b> Paras Steel Industries	<b>OIA-157-158/2007-AHD-II-CE/RAJU/COMMR-A-</b> Dated : 01/11/2007
45	E/MA(EXTN) /11075/2015 <b>-in-</b> E/1421/2011-DB	21/12/2015	Resham Petrotech Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIO-19/MP/VAPI/2011</b> Dated : 30/08/2011
46	ST/Early Hearing /11076/2015 <b>-in-</b> ST/12340/2014-DB	22/12/2015	Messrs Plycoates <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIO-VAD-EXCUS-002-COM-099-13-14</b> Dated : 21/03/2014
47	E/Early Hearing /11077/2015 <b>-in-</b> E/634/2011-DB	23/12/2015	Hariom Agro Industries <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIA-71/2011/COMMR-A-/CMC/RAJ</b> Dated : 08/04/2011
48	E/Early Hearing /11078/2015 <b>-in-</b> E/744/2012-DB	23/12/2015	Rameshwar Agro Industries <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIA-80-81/2012-BVR-/COMMR-A-/RBT/RAJ</b> Dated : 17/08/2012
49	E/Early Hearing /11079/2015 <b>-in-</b>	23/12/2015	Prabhat Agro Industries <b>-Vs-</b>	<b>OIA-111-113/2013/RAJ/CE/AK/COMMR-A/AHD</b>

	E/11870/2013-DB		C.C.E. & S.T.-Rajkot	Dated : 05/03/2013
50	E/Early Hearing /11080/2015 -in- E/10050/2013-DB	23/12/2015	Harihar Agro Industries -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIA-104/2012-BVR-/SKS/COMMR-A-/AHD</b> Dated : 31/10/2012
51	E/Early Hearing /11081/2015 -in- E/11742/2015-DB	23/12/2015	Sanjay Casting -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIO-BVR-EXCUS-000-COM-017-019-15-16</b> Dated : 16/09/2015
52	E/Early Hearing /11082/2015 -in- E/11743/2015-DB	23/12/2015	Dipak Rathod -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIO-BVR-EXCUS-000-COM-017-019-15-16</b> Dated : 16/09/2015
53	E/MA(EXTN) /11083/2015 -in- E/12478/2014-SM	28/12/2015	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-i	<b>OIA-AHM-EXCUS-001-APP-01-14-15</b> Dated : 08/04/2014
54	ST/MA(EXTN) /11084/2015 -in- ST/13987/2013-DB	28/12/2015	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-34-COMMR-AHD-2013</b> Dated : 18/09/2013
55	E/COD /11085/2015 -in- E/12067/2015-DB	14/12/2015	Oriental Aromatics Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP-83-DMN-2013-14</b> Dated : 05/06/2013
56	C/COD /11086/2015 -in- C/12068/2015-SM	21/12/2015	Mohamadrafiq Abdulkarim Narpali -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-064-065-15-16</b> Dated : 07/08/2015
57	E/Stay /11087/2015 -in- E/12084/2015-DB	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-026-14-15</b> Dated : 12/03/2015
58	E/Early Hearing /11088/2015 -in- E/12084/2015-DB	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-026-14-15</b> Dated : 12/03/2015
59	E/COD /11089/2015 -in-	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs-	<b>OIO-SIL-EXCUS-000-COM-026-14-15</b> Dated : 12/03/2015

	E/12084/2015-DB		C.C.E & S.T.-Silvasa	
60	E/COD /11090/2015 -in- E/12085/2015-DB	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-021-24-14-15</b> Dated : 04/03/2015
61	E/Early Hearing /11091/2015 -in- E/12085/2015-DB	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-021-24-14-15</b> Dated : 04/03/2015
62	E/Stay /11092/2015 -in- E/12085/2015-DB	23/11/2015	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-021-24-14-15</b> Dated : 04/03/2015
63	ST/COD /11093/2015 -in- ST/12089/2015-DB	23/12/2015	C.C.E-Bharuch -Vs- Smp Construction Pvt Ltd	<b>OIA-SUR-EXCUS-VDR-APP-001-003-2015-16</b> Dated : 06/07/2015
64	ST/COD /11094/2015 -in- ST/12090/2015-DB	23/12/2015	C.C.E-Bharuch -Vs- Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/004-006/2015-16</b> Dated : 07/07/2015
65	ST/COD /11095/2015 -in- ST/12091/2015-DB	23/12/2015	C.C.E-Bharuch -Vs- Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/004-006/2015-16</b> Dated : 07/07/2015
66	E/Early Hearing /11096/2015 -in- E/430/2011-DB	30/12/2015	C.C.E. & S.T.-Vapi -Vs- Charak Pharma Pvt Ltd	<b>OIA-SKSS/299/VAPI/2010</b> Dated : 29/12/2010
67	ST/ROM /11097/2015 -in- ST/11520/2014-DB	30/12/2015	Jay Ajit Charia -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-045-13-14</b> Dated : 31/12/2013
68	ST/COD /11098/2015 -in- ST/12092/2015-DB	23/12/2015	C.C.E-Bharuch -Vs- Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/001-003/2015-16</b> Dated : 06/07/2015
69	C/Early Hearing /11099/2015 -in- C/11356/2013-DB	31/12/2015	Kush Synthetics Pvt Ltd -Vs- C.C.-Kandla	<b>OIO-KDL/COMMR/63/2012-13</b> Dated : 28/02/2013

70	E/COD /11100/2015 <b>-in-</b> E/12096/2015-SM	29/12/201 5	Biotor Industries Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-</b> 333/14-15 Dated : 19/08/2014
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